

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB) NO.356/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th July, 2017, 10.30 A.M

Name of the Company	Jai Balaji Industries Ltd -Vs- Jai Venkatesh Concast Pvt Ltd		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Anilna Baga, Adv
2. Sonica Sharma, Adv
3. Uttam Sharma, Adv

} For the
Operational Creditor

Uttam Sharma
18/7/17

18.07.2017 –C.P.(IB) No. 356 / KB / 2017 – Jai Balaji Industries Ltd –Versus-
Jai Venktesh Concast Pvt Ltd.


ORDER

Ld. Lawyer on behalf of the Operational Creditor is present.

Ld. Lawyer appearing in this case submitted that Ms. Manju Bhutaria, who is conducting this case, is out of station. Hence, he prayed for some time.

Heard, prayer is allowed.

Fixed on 20.07.2017


(MANORAMA KUMARI)
MEMBER (J)